

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.09.2026

COURT OF REGISTRAR **(HYBRID MODE)**

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6116 of 2026 in Comp. App. (AT) No. ____ of 2026	Vijay Shobhalal Shah Vs. Hi-Tech Water Solutions (India) Pvt. Ltd. & Ors.	Arjun Sheth
2.	I.A. No. 6117 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Punjab National Bank Vs. Siddhanth Vedant Cold Storage Pvt. Ltd.	Vishnu Kant
3.	I.A. No. 6170 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	DMP Vanijya Pvt. Ltd. Vs. Williamson Magor & Co. Ltd.	Shivalika Rudrabatla
4.	I.A. No. 6171 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bijay Kumar Agarwal Ex-director, Genegrovv Commercial Pvt. Ltd. Vs. State Bank of India & Anr.	Soumya Dutta
5.	I.A. No. 6195 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Subhash Ganpatrao Buty HUF Through its Karta, Subhash Ganpatrao Buty Vs. Pankaj Bhattad Resolution Professional of Gigeo Construction Company Pvt. Ltd. & Ors.	Shawn Fernandes
6.	I.A. No. 6224 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 630 of 2026	Ravinder Ahuja & Anr. Vs. Power Infra Pro Private Limited & Ors.	Gaurav Dua

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